NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 123/2017 In C.P. No. 41/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

Name of the Company:

Neesa Leisure Ltd.

V/s.

Subramanian Chandersekar

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ASKON SACKARM

AR

2. Karish Bhatt

<u>ORDER</u>

Authorised Representative Mr. Ashok Sachdeva present for Original Petitioner. Learned Advocate Mr. Ravish Bhatt present for Original Respondent.

It appears that Petition filed by the company are listed for hearing in the month of September, 2017. It is agreed by the both parties that the application filed by the depositors as well as the company shall be heard together.

Petitioner stated that he will take steps to advance the date of hearing in the petition filed by the company.

List the matter on 16.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of July, 2017.